NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/112/2016

NAME OF THE PETITIONER(S)

: K. M. Veluthas & another

NAME OF THE RESPONDENT(S)

: M/s Lawrence Wood Industries Limited & another

UNDER SECTION

: 397/398, 247 & 402

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

ESUS MORIS

Consel for Nesprelatz.

Coursel for Pero & Altron

ORDER

Counsel for both the parties present. Counsel for petitioner Shri A.Mohan prays time for filing objections to the additional documents filed by the respondents and seeks to argue the C.P. on the next date of hearing. At request, time is granted. Counsel for petitioner is directed to file objections within a week's time by serving a copy to the other side. The matter is posted for final hearing. Put up on 25.11.2016

at 10.30 A.M.

(Ch Mohd Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)